

GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO 07.03.2011

ANSWERED ON

BAN ON EXPORT OF SUGAR .

1125

Shri Naresh Agrawal

Will the Minister of COALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

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(a) whether Government has currently put a ban on export of sugar;

(b) whether it is a fact that due to this ban the prices of sugar have fallen steeply and as a result of this on the one hand sugarcane farmers are not getting reasonable price and on the other hand mill owners are incurring heavy losses; and

(c) if so, whether Government would consider lifting the ban imposed on export of sugar and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (c): Although there is no ban on export of sugar, release order is required from the Government for export of sugar except when sugar is exported on grain-to-grain basis under Advanced Authorization Scheme. The Government has presently allowed Advance Authorization holders who imported raw sugar during the period 21.09.2004 to 15.04.2008 and 17.02.2009 to 30.09.2009 on 'ton-to-ton' basis to export sugar so as to fulfil their balance export obligation.

The prices of sugar in the domestic market depend upon a number of factors viz., domestic and global production, carried over stocks, demand, export, import, market sentiments etc. As regards export of sugar under Open General License(OGL), Government is yet to take a final decision